

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00185/2021

DATED THIS THE 15th DAY OF MARCH, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

N. Jeevaji Rao Pawar,
S/o J.P. Narayana Rao,
Aged about 59 years,
Staff No. IS03359,
Transport Division,
U.R. Rao Satellite Centre,
Old Airport Road,
Vimanapura Post,
Bangalore-560 017.

...Applicant

(By Smt. Sruti Changanti, Counsel for the Applicant)

Vs.

1. Chairman ISRO, Secretary DOS,
Department of Space and ISRO HQ,
Antariksh Bhavan,
New BEL Road,
Bangalore-560 0231.

2. The Contoller/ Disciplinary Authority,
U.R. Rao Satellite Centre,
Old Airport Road,
Vimanapura Post,
Bangalore-560 017.

3. Sr. Head P&GA/ Disciplinary Authority,
U.R. Rao Satellite Centre,
Old Airport Road,
Vimanapura Post,
Bangalore-560 017.

4. The Director,
U.R. Rao Satellite Centre,
Old Airport Road,
Vimanapura Post,
Bangalore-560 017.

...Respondents

O R D E R (O R A L)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the Original Application with liberty to file an appeal against the order dated 15.07.2019, which has been impugned herein.

2. In view of the above, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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